

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**  
**THE 31<sup>st</sup> October, 2013**

No. 235 A: The Judicial Officers named in Column no. 2 of the table below are transferred and posted as Railway Judicial Magistrates to try cases under the Indian Railways Act and under the R.P. (U.P.) Act at the respective Railway Court mentioned in Column No. 4 of the table, which they are competent to try under the Code of Criminal Procedure, 1973 (Act 2 of 1974).

In exercise of powers conferred under Sub-Section 3 of Section 11 of the Code of Criminal Procedure, 1973, the High Court are pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon the Officers named in Column no. 2 for the territorial jurisdictions mentioned against their respective names, given in Column no. 3 of the table below.

These officers are also vested with the powers conferrable on a Judicial Magistrate of the 1<sup>st</sup> class to try summarily the cases under the Indian Railways Act, as are covered under Section 260 of the Code of Criminal Procedure, 1973.

They are also conferred with the powers to take cognizance of such cases which they have been authorized to try in their respective territorial jurisdictions: -

Sl. No.	Name of the officer with designation and present place of posting	Name of the station where he would be posted in the Court of Railway Judicial Magistrate	Jurisdictions for which power is being vested
1.	2.	3.	4.
1.	Sri Rajni Kant Pathak, Railway Judicial Magistrate, Dhanbad	Ranchi	Ranchi, Hazaribagh, Gumla, Lohardaga and Simdega
2.	Sri Suraj Prakash Thakur, Judicial Magistrate-cum- P.M., J.J.B., Pakur	Dhanbad	Dhanbad, Koderma, Chatra and Giridih

By order of the Court,

Sd/- A.V. Singh  
Registrar General

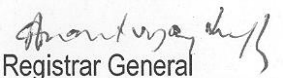
Memo No. \_\_\_\_\_ /Apptt. dated Ranchi the \_\_\_\_\_ October, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A.V. Singh  
Registrar General

Memo No. 13081-82 /Apptt. dated Ranchi the 31<sup>st</sup> October, 2013

Copy forwarded to the Central Project Co-ordinator e-court project and I/c NIC Cell , Jharkhand High Court, Ranchi with a request to post the same on the official website of the Jharkhand High Court.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 31<sup>st</sup> OCTOBER, 2013**

No. 236 A: Sri Ramesh Chandra, Railway Judicial Magistrate, Ranchi, is transferred and posted as Judicial Magistrate, Pakur with immediate effect.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court have been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon Sri Chandra for the District of Pakur.

Further, the Principal District and Sessions Judge, Pakur is hereby directed to use his own discretionary powers in distributing judicial works to Sri Chandra.

By Order of the Court,  
Sd/- A.V. Singh  
Registrar General

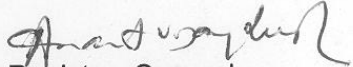
Memo No. \_\_\_\_\_ /Apptt dated Ranchi the \_\_\_\_\_ October, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A.V. Singh  
Registrar General

Memo No. 13097 -13098 /Apptt dated Ranchi the 31<sup>st</sup> October, 2013

Copy forwarded to the Central Project Co-ordinator, e-court project and I/c NIC Cell, Jharkhand High Court, Ranchi with a request to post the same on the official website of the Jharkhand High Court.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 31<sup>ST</sup> OCTOBER, 2013**

No. 237 A: The services of Sri Pradeep Kumar Srivastava, Presiding Officer, Labour Court, Hazaribagh are recalled from the State Government and on his repatriation to the parent department, Sri Srivastava is transferred and posted as Principal District and Sessions Judge, West Singhbhum at Chaibasa with effect from 01.11.2013.

By order of the Court  
Sd/- A. V. Singh  
Registrar General

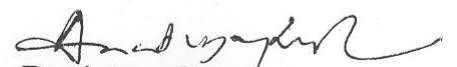
**Memo. No. \_\_\_\_\_ /Apptt. Dated Ranchi, the 31<sup>st</sup> October, 2013**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of the Jharkhand Gazette.

Sd/- A. V. Singh  
Registrar General

**Memo. No. 13/10 -13/22 /Apptt. Dated Ranchi, the 31<sup>st</sup> October, 2013**

Copy forwarded to the Accountant General (A&E), Jharkhand, G.E.-5 Doranda, Ranchi / the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Under Secretary, Department of Labour, Employment & Training, Government of Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance) the Registrar (Administration), the Principal Secretary to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell,..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges, Hazaribagh & Chaibasa and Sri Pradeep Kumar Srivastava, Presiding Officer, Labour Court, Hazaribagh for information and needful.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 31<sup>ST</sup> OCTOBER , 2013**

No. 238 A: The services of Sri Nageshwar Prasad, Chairman, Commercial Taxes Tribunal, Ranchi are recalled from the State Government and on his repatriation to the parent department, Sri Prasad is transferred and posted as Principal District and Sessions Judge, Hazaribagh with immediate effect.

By order of the Court  
Sd/- A. V. Singh  
Registrar General

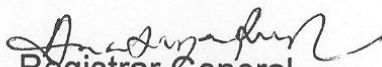
**Memo. No. \_\_\_\_\_ /Apptt. Dated Ranchi, the 31<sup>st</sup> October, 2013**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of the Jharkhand Gazette.

Sd/- A. V. Singh  
Registrar General

**Memo. No. 13124-13136 /Apptt. Dated Ranchi the, 31<sup>st</sup> October, 2013**

Copy forwarded to the Accountant General (A&E), Jharkhand, G.E.-5 Doranda, Ranchi / the Principal Secretary Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Joint Commissioner, Department of Commercial Taxes, Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the Principal Secretary to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell,..... High Court of Jharkhand, Ranchi / the Principal Judicial Commissioner, Ranchi/ the Principal District & Sessions Judge, Hazaribagh and Sri Nageshwar Prasad, Chairman, Commercial Taxes Tribunal, Ranchi for information and needful.

  
Registrar General